

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.7926/2020
(SWP No.1069/2015)

Wednesday, this the 3rd day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Abdul Gani Naikoo (Aged: 52 yrs.),
S/o Ghulam Rasool Naikoo,
R/o Kanelwan, Tehsil Bijbehara,
District Anantnag.
2. Fayaz Ahmad Shah (Aged: 50 yrs.),
S/o Aziz Ud Din Shah,
R/o Lar Ganderbal.

..Applicants

(None)

VERSUS

1. State of Jammu and Kashmir through,
Principal Secretary to Government,
Home Department,
Civil Secretariat Srinagar/Jammu.
2. Senior Superintendent of Police,
Kulgam.
3. Deputy Superintendent of Police,
HQRS. Kulgam.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:



The applicants were placed under suspension through an order dated 23.08.2014. This was on account of the fact that they figured as accused in crime, referable to FIR No.135/2008, Police Station, Kulgam. Challenging the same, the applicants filed SWP No.1069/2015. They raised several grounds in their challenge to the order of suspension.

2. The respondents filed a counter affidavit stating the circumstances, that led to the suspension of the applicants.
3. The SWP has since been transferred to this Tribunal in view of reorganization of State of Jammu and Kashmir and renumbered as TA No.7926/2020.
4. There is no representation for the applicants. We heard Mr. Sudesh Magotra, Dy. Advocate General and perused the records.
5. The record discloses that the Hon'ble High Court did not pass any interim order. The result is that the applicants remained under suspension, all through. It is not known as to whether the criminal case is still pending or whether the suspension has been revoked.

6. We, therefore, dismiss the TA as infructuous. We, however, leave it open to the applicants to pursue the remedies, if grievance still subsists.

There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 3, 2021
/sunil/jyoti/vb/ankit/